

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition(s)(Civil) No(s).887/2021

GOVERNMENT OF NCT OF DELHI

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

[FOR FIXING DATE OF HEARING] FOR ADMISSION and IA No.97201/2021-STAY APPLICATION and IA No.97205/2021-EXEMPTION FROM FILING AFFIDAVIT)

Date : 03-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr.Adv.
Mr. Rahul Mehra, Sr.Adv.
Mr. Shadan Farasat, AOR
Mr. Amit Bhandari, Adv.
Mr. Talha Abdul Rehman, Adv.
Mr. Prateek Chadha, Adv.
Mr. Bharat Gupta, Adv.
Mr. Shourya Dasgupta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard learned senior counsel appearing on behalf of the petitioner.

The application for exemption from filing affidavit is allowed.

Issue notice.

Mr. Arvind Kumar Sharma, standing counsel for the Union of India accepts notice.

Counter affidavit be filed within four weeks.

List the matter after four weeks.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(R.S. NARAYANAN)
COURT MASTER (NSH)

